

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.1

Customs Appeal No. 10785 of 2024

(Arising out of Order in Appeal MUN-CUSTM-000-APP-91-93-24-25 dated 09/08/2024 passed by Commissioner of Customs (Appeals) - Ahmedabad)

S K ENTERPRISES

A-228, Meera Bagh,
Paschim Vihar, West Delhi 110087

..... Appellant

VERSUS

**PRINCIPAL COMMISSIONER OF CUSTOMS
- Mundra Customs**

Office of the Pr. Commissioner of Customs,
Custom House, Mundra, Kutch,
Mundra Port and Special Economic Zone, Mundra
Kachchh, Gujarat-370421

..... Respondent

APPEARANCE:

Shri Prem Ranjan Kumar, Advocate for the Appellant
Shri Prashant Tripathi, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)
HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER
(TECHNICAL)**

DATE OF HEARING/ DECISION: 04.07.2025

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10784 of 2024.

(Dictated & Pronounced in the open court)

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)**